GOVERNMENT OF INDIA HOUSING AND URBAN POVERTY ALLEVIATION LOK SABHA

UNSTARRED QUESTION NO:4187 ANSWERED ON:20.12.2011 CONSTRUCTION OF HOUSES Joshi Shri Kailash;Singh Shri Rakesh

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) Whether the Union Government has received any proposal from the State Government of Madhya Pradesh regarding the construction of houses under affordable scheme;

(b) if so, the details thereof and the date when it was received;

(c) whether the proposal has been sanctioned; and

(d) if not, the time by which the proposal is likely to be sanctioned?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a) Yes, Madam.

(b) A proposal was received on 23rd September 2011 from the Government of Madhya Pradesh for construction of 200 dwelling units with project cost of ` 692.30 lakh for Jabalpur and 300 dwelling units with project cost of ` 1605.8 2 lakh for Ujjain.

(c) No, Madam.

(d) The projects were appraised and comments have been communicated to the State Government for compliance. The revised proposal from the State Government is awaited.